Read: Circular dt. 19/3/2020, issued by the Registrar General, Bombay High Court, Mumbai, in respect of working of the High Court at Bombay, Benches at Nagpur and Aurangabad and High Court of Bombay at Goa, for the week, commencing from 23/3/2020 (published on the Official Website of Bombay High Court today i.e. 19/3/2020).

HIGH COURT OF JUDICATURE AT BOMBAY BENCH AT AURANGABAD

NOTICE NO./2020 Date: 19/3/2020

Pursuant to the aforesaid Circular dt. 19/3/2020, the advocates, litigants and public are requested to move praecipe for circulation for Monday i.e. 23/3/2020 only through E-mail viz. hcaur.mah@nic.in on 20/3/2020, before 11 A.M. and that for 26/3/2020 would be sent on 23/3/2020 before 11 A.M. No oral mentioning would be permitted. If praecipe is allowed, then only the matter would be listed on board.

The assignment shall be separately published, as is done during the vacations.

The advocates, litigants and public are requested to circulate only <u>extremely urgent matters</u> that cannot wait beyond the next week.

Sd/-Registrar [Judicial]